

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-119/2011/6877/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
Shri Amir Uddin Ahmed,
District & Sessions Judge,
Karbi Anglong, Diphu.

Dated Guwahati the 28th November, 2018.

Sub: **Casual leave and station leave permission.**

Ref:- Your letter No.DJKA/15332/2018 dtd. 20.11.2018.

Sir,

With reference to the above, I am directed to inform you that, your prayer for casual leave on 22.11.2018 along with station leave permission, w.e.f. the morning of 21.11.2018 till the morning of 24.11.2018, has been granted/~~rejected~~.

Yours faithfully,



JOINT REGISTRAR (VIGILANCE)

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